REVOKE PASSPORT OF NIRMAL MODI

2931. DR. SHASHI THAROOR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Ministry had revoked the passport of Mr. Nirav Modi to prevent him from evading the criminal justice system in India;

(b) if so, the details thereof, including the date of revocation;

(c) whether Mr. Modi travelled multiple times to foreign countries on an Indian passport which had been revoked; and

(d) if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

(a) & (b) The Ministry revoked the passport of Mr. Nirav Modi as per the provisions of Section 10(3)(c) of the Passports Act, 1967, on 23 February, 2018.

(c) & (d) The Ministry has no means to verify the travels, if any, of Mr. Nirav Modi and the passport used for such travels by him.

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